NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 19/NCLT/AHM/2017 With Gujarat High Court C.A. No. 518/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.09.2017</u>

Name of the Company:

Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 HEREN TREVEDE

ADVOCATE PETITIONER

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner.

Learned Counsel for petitioner represented that he submitted the further information to Regional Director on 29.08.2017.

Hence, list the matter on 09.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.